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Title: Introduction of the Coal Mines (Conservation and Development) Amendment Bill, 2012.

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THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PATIL): On behalf of my senior colleague, Shri Sriprakash Jaiswal, I beg to move for leave to introduce a Bill further to amend the Coal Mines (Conservation and Development) Act, 1974.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Coal Mines (Conservation and Development) Act, 1974."

*The motion was adopted.*

SHRI PRATIK PATIL: I introduce \*\* the Bill.

*...(Interruptions)*

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